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**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II (SPECIAL BENCH)  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10-11-2020 AT 2.30 p.m. THROUGH VIDEO CONFERENCING:**

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**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. B. ANIL KUMAR, MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER :  
PETITION NUMBER : CP/301/2020  
NAME OF THE PETITIONER(S) : Dr.Ravindranath Kancherla & 1 Other  
NAME OF THE RESPONDENT(S) : Ravindranath GE Medical Associates Pvt Ltd & 12 Others  
UNDER SECTION : Sec 241/242 of CA 2013**  
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**ORDER**

Learned Sr. Counsel Mr. P.S. Raman for the Petitioner is present.  
Learned Sr. Counsel Mr. Shankaranarayanan for R1 and  
Learned Sr. Counsel Mr. Rajiv Nayar for R2 are present.

Counsel for the Petitioner undertakes that the meeting to be held on 16.11.2020 for allocation of unsubscribed shares shall be deferred till 22.11.2020. Therefore, the rights of the Petitioner herein is protected till 22.11.2020 till this Bench takes up interim applications for hearing.

List the matter on **23.11.2020** for hearing the interim application.

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**(ANIL KUMAR B)  
MEMBER (TECHNICAL)**

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**(R. SUCHARITHA)  
MEMBER (JUDICIAL)**

vs